Title: Need to take measures to protect the children from falling into the manhole/dried borewells.

SHRIMATI TEJASWINI SEERAMESH (KANAKAPURA): Mr. Speaker, Sir, three days ago in Manvi Taluk of Raichur District in the State of Karnataka an eight year old child named Sandeep fell into a dry bore-well.[r7]

[KMR8]

Sir, this is not the first instance of children falling into abandoned bore wells which are left unclosed after the water is not struck. This particular bore well was 40 feet deep and it took 58 hours to conduct the rescue operation. Even though they called the Hatti goldmine workers and machinery, they could not rescue the boy because they found hard rock while digging a parallel hole to rescue that boy. Sandip's father is a coolie and he lost two of his legs. Sandip's mother is a cancer patient. Sandip has another brother. Sandip was the only light of the family and that boy died in that bore well hole of about nine inch diameter.

MR. SPEAKER: What has the Central Government got to do with it?

SHRIMATI TEJASWINI SEERAMESH: Because of lack of irrigation facilities, farmers are digging bore wells but they are leaving the failed fore wells uncovered due to their ignorance. The Administration must come forward to create awareness among the farmers to close the failed bore wells. Death is certain. But see the agony of the child. Think of the suffering of that child in a whole of nine inch diameter without food, light and proper air.

MR. SPEAKER: It is a very serious issue. The whole country has to consider how to avoid such incidents.

SHRIMATI TEJASWINI SEERAMESH: Without harassing the farmers, we must educate them and we must generate awareness among them and take proper steps to close such failed bore wells.